

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1141 of 2019

IN THE MATTER OF:

Parvesh Magoo

...Appellant

Versus

IREO Grace Realtech Pvt. Ltd.

...Respondent

**For Appellant: Shri Piyush Singh, Shri Aditya Parolia and Ms.
Sumbul Ismail, Advocates**

**For Respondent: Shri Saurabh Kalia, Shri Sameer Choudhary and
Ms. Saloni Purohit, Advocates**

ORDER

10.01.2020 Heard both sides. Judgement is reserved.

The Learned Counsels appearing for the parties are directed to file written submissions containing not more than three pages by 17th January, 2020.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[V.P. Singh]
Member (Technical)

/rs/md